

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/4763/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. K. Poddar,  
Principal Judge,  
Family Court No. 3,  
Kamrup (Metro),  
Guwahati.

Dated Guwahati, the 30<sup>th</sup> May, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. FCK3/2/14/PJ/162/23 dated 25.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.05.2023 along with station leave permission, from the evening of 29.05.2023 till the morning of 31.05.2023**, as prayed for. The Counsellor, Family Court No. 3 will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/r*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2003/4764/A, dated , 30-05-2023**

Copy to:

1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**